

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**Date : 1st September, 2017
Time : 10:30 AM**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 512/2017 (M.A. No. 1033/2017)	D.C.S. Rao Vs. Ministry of Environment & Forest & Ors.	Ms. Sapna Malik & Manjunatha H T, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 451/2017	M/s Metenere Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC
3.	Original Application No. 452/2017	M/s Suchi Paper Mills Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. Mr. Pradeep Misra, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC
4.	Original Application No. 453/2017	M/s Kawatra Papers Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. Mr. Pradeep Misra, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC
FOR HEARING			
5.	Original Application No. 15/2017 (M.A. No. 20/2017)	Arun Kumar Vs. State of Haryana & Ors.	Mr. Amol Chitale, Adv. for Applicant Mr. Sameer Rohatgi, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5 & 7 to 9 Mr. Attin Shankar Rastogi & Mr. Rajesh K. Singh, Adv. for MoEF
6.	Original Application No. 260/2016	Paryavaran Sachetak Samiti Vs. State of Uttar Pradesh & Ors.	Mr. Sandeep Singh & Mr. Sanchit Garga, Adv. for Applicant Mr. Sharad Chauhan, Adv. for State of UP Mr. Amit Tiwari, Adv. Mr. Gaura Srivastava, Adv. for R-3 Mohd. Farhan Khan, Adv. for R-4 Mr. Mukul Singh, Adv. for R-6 Mr. Tarunvir Singh Khehar, Adv. Mr. B. V. Niren, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in